

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS**

**LOK SABHA
UNSTARRED QUESTION NO. 2426
TO BE ANSWERED ON 31st July, 2017
Monitoring of Oil/Gas Fields**

2426. SHRI KAMAL NATH: SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has intensified monitoring of oil and gas fields given to State-owned firms like Oil and Natural Gas Corporation Limited to avoid slippages in the domestic output and if so, the details thereof;

(b) whether the country's import dependence of oil and gas in the past few years has increased and the State-owned firms in exploration could not show the desired results of domestic output; and

(c) if so, the details thereof along with the steps taken/proposed to be taken by the Government to spruce up the functioning of State-owned oil and gas exploration companies?

ANSWER

MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARAMENDRA PRADHAN)

(a). Ministry of Petroleum and Natural Gas vide letter dated 25th November, 2016 has directed Directorate General of Hydrocarbons (DGH) to monitor the production of oil and gas from the fields given to the National oil companies on nomination basis. In pursuance of same DGH has undertaken a number of steps for monitoring the oil & gas fields including the following-

- i) Monthly production monitoring, asset wise through software based PDMS (Production Data Monitoring System).
- ii) Quarterly Asset level monitoring of production performance.
- iii) Monitoring of Reservoir performance
- iv) Monitoring of discoveries.
- v) Constituted Review Committees to look into various aspects of National Oil Companies (NOCs) operations.

This is in addition to the monitoring of blocks given as part of production sharing contract which are monitored as per the provisions contained in the Production Sharing Contracts (PSCs).

(b) & (c). Domestic import of Crude oil and gas for last three years is given below:-

	2014-15	2015-16	2016-17
Crude Oil Import (MMT)	189.4	202.9	213.9
LNG Import (MMSCMD)	50.78	58.22	67.63

Production figures of National Oil Companies i.e. ONGC and OIL for last three years are given below:-

		2014-15	2015-16	2016-17
ONGC	Oil (MMT)	25.943	25.927	25.534
	Gas (BCM)	23.524	22.530	23.270
OIL	Oil (MMT)	3.440	3.247	3.277
	Gas (MMSCM)	2722.21	2837.94	2936.56

Some of the decisions taken by the Government in recent years to enhance exploration and production activities are as under :-

- i. Policy for Relaxations, Extensions and clarifications under Production Sharing Contract (PSC) regime for early monetization of hydrocarbon Discoveries.
- ii. Policy on Testing Requirements.
- iii. Discovered Small Field Policy.
- iv. Policy for exploration in Mining Lease Area.
- v. Hydrocarbon Exploration and Licensing Policy.
- vi. Policy for Extension of Production Sharing Contracts.
- vii. Shale Gas Policy etc.
- viii. Setting up of National Data Repository.
- ix. Appraisal of Unappraised area in Sedimentary Basin.
- x. Re-assessment of Hydrocarbon Resources.
- xi. Policy for early monetization of Coal Bed Methane (CBM)
